

The functions of the proposed Product and Process Development Centre for Sports Goods are as follows:

- (i) To train master craftsmen/supervisors drawn from different parts of the country;
- (ii) To carry out research and experiment to identify indigenous substitutes of some of the items of raw materials that are in short supply in the country;
- (iii) To develop prototype of modern machinery and equipment to replace obsolete ones now being used by the industry;
- (iv) Product development and research on modern methods of manufacture;
- (v) To render technical guidance to sports goods industry.

#### **Manufacturers of Scooters**

710- SHRI PRAKASH MEHROTRA: Will the Minister of INDUSTRY be pleased to state:

- (a) what is the total number of scooters being manufactured in the country at present;
- (b) what are the names of the manufacturers and what is the number of scooters manufactured by each of them during the last three years;
- (c) whether any of the present manufacturers has applied for expansion of his present manufacturing capacity; and
- (d) if so, what is the name of such manufacturing units along with the number of scooters, for which expansion has been sought?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b) A Statement indicating the names of the manufacturers, Make of the Scooter and production of scooters during the last three years is attached.

[See Appendix CVHI, Annexure No. 56]

(c) Yes, Sir.

(d) M/s. Bajaj Auto Ltd., Pune had applied for expansion of their capacity and have been allowed a letter of intent for augmenting their capacity by 80,000 scooters (two-wheelers) per year.

#### **Infiltrators into India from Bangladesh**

711. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of infiltrators who have been sent back to Bangladesh during the last one year; and
- (b) what precautionary measures have been taken by Government to check the infiltration of unauthorised persons from Bangladesh and also to verify the suspects who infiltrate without valid document?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MAN-DAL): (a) The Bangladesh infiltrants are deported from the various States and Union Territories. Therefore the information is being collected from them and would be laid on the Table of the House as and when received.

(b) Patrolling along the international border has been intensified and strict vigilance is kept to check any infiltration from across the border. The Government of India have sanctioned some additional staff for Assam, Meghalaya and West Bengal, and Tripura, locating and identifying the Bangladesh infiltrants in these States and take further action to deport them.

#### **Spreading of tear gas as a result of misfire of tear gas shells by Delhi Police**

712. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that misfire of tear gas shells by the Delhi Police during their training of person-